

CASE NO.:
Appeal (civil) 336 of 2004

PETITIONER:
Pramod Kumar Jaiswal & Ors.

RESPONDENT:
Bibi Husn Bano & Ors.

DATE OF JUDGMENT: 03/05/2005

BENCH:
G.P. MATHUR

JUDGMENT:
J U D G M E N T

G. P. MATHUR, J.

I am in agreement with the judgment of brother Balasubramanyan, J. that the appeal be dismissed, except on a limited point on which the learned Chief Justice has written a separate opinion, with which I concur.